

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17/4/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/148/2018
PETITION NUMBER : TCP/190/IB/2017
NAME OF THE PETITIONER(S) : MADRAS HARDTOOLS ENGINEERS PVT LTD
NAME OF THE RESPONDENT(S) : RAREFIELD ENGINEERS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	Rm. SUDHAN	Operational Credit	delhi 17/4/18
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R. Pawan Kumar Dhanuka

R. Pawan Kumar

(Rarefield Engineers (P) Ltd)
Corporate Director

CA 148/2018 in TCP/190/IB/2017

ORDER

Counsels representing both the parties are present and stated that the matter is settled between the parties. They filed a joint memo of settlement in this regard. The memo is taken on record and forms part of this order. In view of the settlement arrived at between the parties, the matter is closed as settled.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc